11.5. Template for declaration of maximum chargeable fee by DCRA (As per regulation)

The below table covers the template for declaration of maximum chargeable fee by Digital Connectivity Rating Agency (DCRA) as per the Section I - "Code of Conduct for DCRAs" clause (vii) "Clear fee structure" in the "Rating of Properties for Digital Connectivity Regulations, 2024":

S. No.	Classification	Category or Group	Type of Property	Property Area in sq.ft./ length in km	Maximum chargeable fee by DCRA (in ₹)
1.	Residential	A	Apartments, independent houses, gated communities or societies, etc.	50,000 - 100,000 sq.ft. >100,000 - 500,000 sq.ft.	1.80 INR excluding GST 1.65 INR excluding GST
				>500,000 - 1000,000 sq.ft. >1000,000 sq.ft.	1.65 INR excluding GST 1.50 INR excluding GST
2.	Government Properties	A	All properties of the Central Government, the State Government, Courts, Public Sector Undertakings, Local Bodies, Heritage Sites, etc.	50,000 - 100,000 sq.ft. >100,000 - 500,000 sq.ft. >500,000 - 1000,000 sq.ft. >1000,000 sq.ft.	1.80 INR excluding GST 1.65 INR excluding GST 1.65 INR excluding GST 1.50 INR excluding GST
3.	Commercial Establishments	A	Commercial office complex, shopping malls, industrial estates, SEZs, multi-modal logistic parks, convention centres, etc.	50,000 - 100,000 sq.ft. >100,000 - 500,000 sq.ft. >500,000 - 1000,000 sq.ft. >1000,000 sq.ft.	1.80 INR excluding GST 1.65 INR excluding GST 1.65 INR excluding GST 1.50 INR excluding GST
4.	Other private or public areas	В	Airport, Bus Station, Railway	50,000 - 100,000 sq.ft.	1.50 INR excluding GST

A.AR Teleconstruction Private Limited

C. S. Puria

S. No.	Classification	Category or Group	Type of Property	Property Area in sq.ft./ length in km	Maximum chargeable fee by DCRA (in ₹)
			Station, Hospitals, Hotels, Educational Institutions, etc.	>100,000 - 500,000 sq.ft.	1.35 INR excluding GST
				>500,000 - 1000,000 sq.ft.	1.35 INR excluding GST
				>1000,000 sq.ft.	1.25 INR excluding GST
5.	Stadiums or Sport Arenas or spaces of frequent gathering	В	Stadiums or permanent spaces of gathering with seating capacity of more than 5000 persons	50,000 - 100,000 sq.ft.	1.50 INR excluding GST
				>100,000 - 500,000 sq.ft.	1.35 INR excluding GST
				>500,000 - 1000,000 sq.ft.	1.35 INR excluding GST
				>1000,000 sq.ft.	1.25 INR excluding GST
6.	Transport corridors	В	Expressways, Highways, Railways routes, etc.	100-500 km	300 INR excluding GST
				>500-1000 km	255 INR excluding GST 217 INR excluding GST

Note: The 'Property Area' includes all areas like ground, basements, and other covered /uncovered floors used by the residents or occupants or visitors.

> SA.AR Teleconstruction Private Limited a.K. Ruia

Director